

(20)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/671/(IB)/2017  
NAME OF THE PETITIONER(S) : NEWGEN DIGITAL WORKS PVT LTD  
NAME OF THE RESPONDENT(S) : I LOVE DIAMONDS PVT LTD  
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

M. Sri Chandra Rangarajan  
Ashikun Vijay A.K

Counsel for  
Operational  
creditor

Athikes

TK Bhaskar  
Vikram - P - Jain  
Shwetha Vasudevan

Counsel for  
corporate debtor

Shwetha

**ORDER**

Counsels for both the parties are present. Counsel for the Applicant submitted preliminary arguments for admission of the petition for the purpose of hearing. The petition is admitted for hearing. Counsel for the Corporate Debtor is directed to file reply before next date of hearing by providing copy to the other side. Matter is posted for arguments. Put up on **18.12.2017 at 10.30 A.M.**

-sd/-  
MEMBER (JUDICIAL)